MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 132 **Imphal, Wednesday, September 24, 2025** **(Asvina 2, 1947)**

GOVERNMENT OF MANIPUR
SECRETARIAT: AGRICULTURE DEPARTMENT

ORDERS BY THE GOVERNOR: MANIPUR
Imphal, the 3rd September, 2025

No. ASRB-5/1/2025-Agri-AGRI: The Governor of Manipur is pleased to order the establishment of the **Manipur Seed and Organic Certification Agency (MASOCA)** in the Department of Agriculture, Government of Manipur for seed quality control under Section 8 of the Seeds Act, 1966 and for organic certification as per requirements of Agricultural and Processed Food Products Export Development Authority (APEDA), Ministry of Commerce and Industry, Government of India and Department of Agriculture and Farmers Welfare, Government of India as notified from time to time.

2. This issues with concurrence of Finance Department, Government of Manipur vide their U.O.No.89/2025-2026/FD(PIC) dated 27.08.2025.

By Orders & in the name of the Governor,

MOHD YASSER AHMED KHAN,
Joint Secretary (Agriculture),
Government of Manipur.

Printed at and Published by the Directorate of Printing & Stationery, Government of Manipur.

Digitally signed by
Thingbaijam Binodkumar Singh
Date: 24-09-2025 14:01:37